

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

(IB)-585(PB)/2017

IN THE MATTER OF:

Aditya Birla Real Estate Fund	Applicant/Petitioner
Vs.		
Amrapali Smart City Developers Pvt. Ltd.	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 19.04.2018

Coram:

Dr. DEEPTI MUKESH
Hon'ble Member (Judicial)

Sh. S. K. MOHAPATRA,
Hon'ble Member (Technical)

PRESENTS

For the Applicant/petitioner	:	Mr. Kumar Kislay, Adv.
For Operational Creditor	:	Mr. Anurag Sharma, Adv.

ORDER

For order, see (IB)-90(ND)/2017.